

(ख) यदि हाँ, तो इसके कम तक क्रियान्वित होने की संभावना है ?

रेलवे तथा परिवहन मंत्री के सभासदों (श्री साहजनबाब साँ): (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

रेलवे में स्काउटिंग

*902. डा० राज सुभग सिंह : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत स्काउट्स तथा गाइड्स के अधीन भारतीय रेलों में स्काउटिंग को जिस रूप में पुनर्गठित करने का विचार है, उसमें कुल कितने रेलवे कर्मचारी भाग लेंगे, और

(ख) यह संस्था कम से कार्य आरम्भ करेगी ?

रेलवे तथा परिवहन मंत्री के सभासदों (श्री साहजनबाब साँ): (क) स्काउटिंग में भाग लेने वाले रेलवे कर्मचारियों की अधिकतम संख्या नियत नहीं है। भारत स्काउट्स और गाइड्स के उद्देश्य, नीति और नियमों को मानने वाले सभी रेलवे कर्मचारी और उनके लड़के या लड़कियाँ इस संस्था के सदस्य बन सकते हैं।

(ख) स्काउटिंग के पुनर्गठन का काम पहले ही शुरू किया जा चुका है। उत्तर रेलवे में तो यह पूरा भी हो चुका है।

RAILWAY WORKSHOP

*704. Shri T. B. Vittal Rao: Will the Minister of Railways be pleased to state:

(a) whether the Committee of two Senior Railway Officers who were asked to examine the possibility of making full use of the Railway Workshops have since submitted their Report; and

(b) if so, what are their recommendations?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The Committee have not completed

their investigations and it may be a few months before the final report is available.

(b) Does not arise.

NEW CADRE OF VETERINARIANS

*706. Shri V. Missir: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government have decided to introduce a new cadre of veterinarians with shorter period of training;

(b) if so, the main features of the scheme;

(c) the names of the centres where the training is to be imparted; and

(d) the main advantages of the scheme?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) to (d). A statement giving the required information is placed on the Table of the Sabha, [See Appendix IV, annexure No. 20].

AGRICULTURE LOANS IN TRIPURA

*707. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) the total number of applications received for agricultural loans by the Government of Tripura during 1954-55 so far;

(b) the total number of persons to whom the loans were granted during the above period;

(c) the highest and the lowest limit of the loan given;

(d) whether rent-arrears had been compulsorily deducted from the loans granted; and

(e) if so, under what rules?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 17,000.

(b) 600.

(c) Ranging between Rs. 100 to Rs. 2,000.